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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

...

O.A. No. 2115 of 1995

Dated New Delhi, this 21st day of November, 1995

Hon'ble Mr. K. Muthukumar, Member(A)

Shri Kanhiya Lal
S/o of Late Kundan Lal
R/o Railway Qtr. No.T-72/E
Railway Colony, Tokri Walan, Pul Mithai
DELHI.

... Applicant

By Advocate: Shri S. S. Sharma, proxy
counsel for Shri N. P. Paliwal.

versus

1. Union of India
Ministry of Railways
Through its Secretary
Rail Bhawan
NEW DELHI.

2. The Estate Officer
DRM Office, Northern Railway
BIKANER.

... Respondents

O R D E R (Oral)

Mr K. Muthukumar, M(A)

After advancing some arguments on admission of this matter, the learned counsel prays that he may be permitted to withdraw this application. Accordingly, this application is dismissed as withdrawn.


(K. Muthukumar)
Member(A)

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